

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2643**

TO BE ANSWERED ON THE 09TH JULY, 2019/ ASHADHA 18, 1941 (SAKA)

REPRESENTATION OF WOMEN IN POLICE

2643. SHRI P.C. MOHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that women are under-represented in police forces and if so, the details thereof;

(b) the steps being taken to increase women representation in police forces of States/UTs; and

(c) the number of women recruited during the last five years in police forces of States/UTs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) Yes, Sir. As per data on Police Organisations compiled by Bureau of Police Research & Development (BPR&D) out of the actual strength of 19,41,473 of police personnel in States/UTs as on 01.01.2018, the strength of women police personnel is 1,69,550.

(b) & (c) "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/UT Administrations to implement police reforms measures, including improvement of gender balance. The Centre also issues advisories to the States for increasing number of women in the police forces up to 33% in the States. States have also been advised to strengthen welfare measures such as provision of housing and medical facilities and necessary facilities for women police personnel in Police Stations. Data on annual recruitment of women in police forces is not maintained centrally.
